

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 72 of 2015

Dated: 23rd December, 2015

In the matter of:-

Salasar Steel & Power Ltd.

.... Appellant(s)

Versus

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

... Respondent(s)

ORDER

Bench did not assemble today.

Post the matter for further hearing on **1st February, 2016.**

Court Master

rkt